

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).407/2013

ABHAI KUMAR AND ORS

Petitioner(s)

VERSUS

KAILASH SAHKARI AVAS SAMITI LTD AND ANR

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from
filing O.T.,stay and office report)

Date: 15/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Neha Agarwal, Adv.
Ms. Purnima Bhat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Respondent Nos.1 and 2 are reported to be duly and properly served but no one has put appearance on their behalf.
No further steps required.
The matter be processed for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	